2025:AHC:229890

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 10870 of 2025

Krishan Deo Pandey

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Anil Kumar Tripathi, Namit Kumar Sharma
Counsel for Respondent(s)	:	C.S.C.

Court No. - 34

HON'BLE VIKAS BUDHWAR, J.

1. The writ petition is **disposed of**.

2. For order, see order of date, passed in the leading **Writ-A No.17838 of 2025**.

December 19, 2025
N.S.Rathour

(Vikas Budhwar,J.)

Digitally signed by :-
NIPENDRA SINGH RATHOUR
High Court of Judicature at Allahabad